

1	2	3	4
Eliminate	Meghalaya	Sonapur	0.0058
Coal bed Methane	Seven coal-fields in Bihar, WB, K, AP	Bihar, WB & AP	471 billion m ³
—do—	W.B.	Suraj Nagar Bardhaman distt. Parodia, bankura	potentiality For CB found

N.E.— lot estimated

[English]

Construction of Unauthorised Shops

2393. SHRI S.S. OWAISI: Will the MINISTER OF URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the Union Government are aware that the unauthorised shops constructed near by area of Government land at Mir Dard Road, Gandhi Market, New Delhi;

(b) if so, the details thereof; and

(c) the steps taken by the Government to remove the unauthorised encroachment?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) Yes, Sir.

(b) In the area nearby the Shochalayas built by the Slum Department of MCD, there are about 10-12 commercial squatters. The area is earmarked for a Park as per layout plan of the colony.

(c) MCD has been requested to remove the encroachments and to develop the area as a Park.

[Translation]

Survey for Lohardaga-Korba Rail Line

2394. SHRI INDIRA NATH BHAGAT: Will the Minister of RAILWAYS be pleased to state:

(a) whether the proposal regarding laying of new railway line between Lohardaga to korba via Gumla-Jaspur was approved during 1982-83 and survey in that regard had also been completed;

(b) if so, the time by which the Government propose to lay the above railway line to provide rail facility in this tribal dominated area;

(c) whether the provision of Rs. 8 crores was made to lay a rail line between Lohardaga and Tori in Bihar.

(d) if so, whether the said amount has been transferred to Hazipur;

(e) if so, the reasons for transferring that amount; and

(f) the steps taken/propose to be taken to lay the above railway line?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) No, Sir. However, a traffic survey for new line from Korba to Lohardaga was earlier done in 1975-76.

(b) An updating survey has been taken up. Further consideration would be possible once the survey report becomes available.

(c) An outlay of Rs. 10 crs. Was provided in the budget 1997-98 for gauge conversion of Ranchi-Lohardaga with extension to Tori.

(d) No, sir.

(e) Does not arise.

(f) Final Location Survey has been taken up for new line portion between Lohardaga and Tori. For Ranchi-Lohardaga gauge conversion, preliminary works, preparation of plan, processing to tenders have been taken up. An outlay of Rs. 10 crs. Has been provided in current year's budget to expedite the work.

[English]

Delhi Apartment Ownership Act, 1986

2395. SHRI K.S. RAO: Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

(a) whether the Government propose to amend existing Delhi Apartment Ownership Act, 1986;

(b) if so, the details thereof; and

(c) the time by which the proposed amendment bill is likely to be introduced in the Lok Sabha/Rajya Sabha?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) (a) The Government is proposing to enact a new legislation on Delhi Apartment Ownership.

(b) Delhi Apartment Ownership Act, 1986, received the assent of the President on 23.12.86. However, the Act remained inoperable due to some lacunae particularly relating to absence of any penal provision, problems regarding appointment of competent authority and several other shortcomings. A draft revised Delhi Apartment Ownership Bill has been prepared not only to overcome the shortcomings noticed earlier in the Act but also to make comprehensive changes in its content.

(c) The Government is likely to introduce the Bill in the ongoing Budget Session of the Parliament subject to completion of the requisite formalities.

Firing by Pakistani Troops in Jammu and Kashmir

2396. DR. T. SUBBARAMI REDDY: Will the Minister of DEFENCE be pleased to state:

(a) whether Pakistani troops exchanged fire in Jammu and Kashmir borders during the recent elections;

(b) if so, the details thereof;

(c) the extent to which these firings affected the elections in the State;

(d) the total damage caused to the BSF troops as a result thereof; and

(e) the details of other damages caused during these firings?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) Yes Sir.

(b) and (c) Unprovoked firing by Pakistani troops along the LOC & IB in J&K is a routine phenomenon. The firings did not affect the election process in the State.

(d) and (e) One Sub-Inspector and one constable of the BSF were wounded, No other damage has been reported.

MOU for Urban Infrastructural Development Schemes

2397. SHRI R. SAMBASIVA RAO: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the Housing & Urban Development Corporation have signed a Memorandum of Understanding for urban infrastructural development schemes;

(b) if so, the details thereof;

(c) whether any action plan has been prepared for providing houses to the weaker sections in the country during the next two years; and

(d) if so, the salient features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) Housing and Urban Development Corporation Ltd. (HUDCO) has signed a